

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20.09.2022 AT 12.30 P.M

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Vasan Health Care Pvt Ltd

MAIN PETITION NUMBER : CP/1/IB/2017

(IA/MA) APPLICATION NUMBERS

IA/799(CHE)/2022

ORDER

The Applicant is represented by the Ld. Counsel Mr. M.S. Viswanathan and the Respondent/RP is represented by the Ld. Counsel Ms. Savitha Devi through video conferencing mode.

Ld. Counsel Ms. Savitha Devi undertakes to take notice on behalf of the Respondent.

Reply to be filed within a period of two weeks from today.

List the matter on **19.10.2022** for hearing.

-Sd-

(SAMEER KAKAR)
MEMBER (TECHNICAL)

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-Sd-

(JUSTICE RAMALINGAM SUDHAKAR)
PRESIDENT